

[English]

Stoppage of Supply of medicines to Super Bazar by Suppliers

1128. SHRI KAMLA PRASAD SINGH :
SHRIMATI KRISHNA SAHI :

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that due to non-payment to suppliers on time, suppliers of essential medicines/drugs have stopped making supplies to Super Bazar consequent to which essential life saving drugs like sorbitrate are not available with its branch at A.I.I.M.S.;

(b) if so, the reasons for non-payment to suppliers;

(c) the steps being taken to clear the pending bills of the suppliers on time;

(d) the reasons for not ensuring availability of life saving drugs; and

(e) steps being taken to procure all such life saving drugs ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI K. P SINGH DEO) : (a) to (e). Super Bazar has informed that every effort is made to make available all life saving medicines/drugs in drugs department of Super Bazar. However, at times some medicines may not be available in Super Bazar on account of stocks being not available with the manufacturers/stockists or for reasons beyond the control of Super Bazar. Sorbitrate medicine some time is in short supply from the manufacturers but at present this item is available at the All India Institute of Medical Sciences branch of Super Bazar. Super Bazar has also informed that life saving drugs that are in short supply are procured in larger quantity so that the chances of their stock-outs, in case of non-supply from the manufacturers, are minimised.

Super Bazar has further informed that payment to suppliers/manufacturers is generally made according to the pre-determined terms of business. However due to very large number of suppliers, the payments, if any, that have become over-due are being made on priority basis.

[Translation]

Assistance for Development of Slum Areas in Gujarat

1129. SHRI C. D. GAMII : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Gujarat Government have submitted for the approval of Union Government a scheme for development of slum areas of Surat Baroda Ahmedabad and Rajkot cities and if so, the details thereof; and

(b) the amount sought for this development of the slum areas of these big cities as against the amount sanctioned and allotted by the Union Government ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b). Funds are allocated to the States for their State Plans as a whole and not for individual schemes/projects. The Schemes for environmental improvement of urban slums are formulated and implemented by the States out of their Annual Plan provisions in accordance with their needs and priorities.

Water Supply in M. P. S. Flats

1130. SHRI MANPHOOL SINGH CHAUDHARY : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether there is twenty-four hour water supply in M.P.s. flats in New Delhi; and

(b) if not, whether there is a shortage of water in Delhi ?